

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.425 of 2015
IN
OA No.2670 of 2013

This the 12th day of October, 2015

**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

Sh. Narender Kumar Sharma (Aged about 52 years)
s/o Sh. Radhey Lal Sharma,
R/o Village Rithori, P.O. Maincha
Distt. G.B. Nagar, Greater Noida,
Ghaziabad (U.P.).

... Petitioner
(By Advocate : Shri T.D. Yadav)

Versus

1. Sh. A. K. Puthia
General Manager,
Northern Railway, HQ Office,
Baroda House, New Delhi.
2. Sh. Anand Mathur
General Manager (P)
Northern Railway, HQ Office,
Baroda House, New Delhi.
3. Sh. Anurag Tripathi
Sr. Divisional Personnel Officer,
DRM Office Northern Railway,
New Delhi. ... Respondents

(By Advocate : Ms. Shabnam Parween for Shri S.M. Arif)

ORDER (ORAL)

MR. JUSTICE L.N. MITTAL, MEMBER (J) :

As per the compliance affidavit, Order passed by the Tribunal has since been complied with and even consequential arrears have been paid vide Pay Order dated 12.8.2015, copy of which annexed as Annexure CA-2.

2. In view of the aforesaid, the instant Contempt Petition is disposed of as having been rendered infructuous. Notices issued to the respondents stand discharged.

**(SHEKHAR AGARWAL)
MEMBER (A)**

/ravi/

**(JUSTICE L.N. MITTAL)
MEMBER (J)**